

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Transfer Original Petition (AT) (MRTP) No.02/2017

(Old Compensation Application No. 51/2000)

In the matter of:

Macedon Indo Austrian Ventures Pvt Ltd

Appellant

Vs

New Standard Engineering Co Ltd

Respondent

Mr. Aditya Narain, Advocate for the appellant.

Ms Tamanna Goyal, Advocate for Respondent.

ORDER

17.11.2020- We have gone through the matter. This is an old matter pending in this Appellate Tribunal since 2017.

We have directed the learned counsel for the appellant to file convenience compilation.

Both the parties are directed to file written submissions not more than three pages alongwith the relevant judgements.

Let the matter be fixed for hearing on **25th and 26th November, 2020**. The date fixed for hearing on 18th November, 2020 may be treated as cancelled.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam